

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

(MP) CP(IB) 2 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.06.2021**

Name of the Company:

Robin Joseph
V/s
My Wheels Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Ms. Dharmishta N Raval, learned lawyer appearing on behalf of the Petitioner filed a purnsis to withdraw the instant petition.

The permission is granted.

Accordingly, **CP(IB) 02/2020** is dismissed as withdrawn.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 3rd day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT